

supply of Power to the defaulting State Electricity Boards;

(b) if so, the details thereof;

(c) whether the National Thermal Power Corporation has suffered due to non-payment of dues by the SEBs; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) National Thermal Power Corporation can regulate supply of power to defaulting State Electricity Boards (SEBs) commensurate with payments, wherever practical and technically feasible.

(c) and (d) The outstanding dues from various SEBs and beneficiaries as on end November, 1994 are Rs. 3068.08 crores (Rs. 1648.12 crores plus surcharge of Rs. 1419.96 crores).

Anti-Plague Vaccine

1763. DR. GUNVANT RAMBHAU SARODE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether anti-plague vaccines are not available in the country at present; and

(b) if so, the efforts made by the Government for the development of this vaccination and the time by which it is likely to be available;

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) The Haffee Institute, Bombay have produced sufficient quantities of vaccine which is awaiting technical clearance.

[English]

Resolution on Kashmir at UN

1764. SHRI V. SREENIVASA PRASAD:
SHRI BOLLA BULLI RAMAIAH:
SHRI BALRAJ PASSI:
SHRI DATTA MEGHE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of countries that have given their support or were canvassing for support of other countries for tabling a resolution on Kashmir at the UN and its agencies recently;

(b) the counter steps taken and the results achieved by the Government;

(c) whether the Government have taken up the matter with these countries;

(d) if so, the details thereof and their response thereto; and

(e) the steps taken by the Government to project the

Kashmir issue in its proper perspective to all the members countries of the UN?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) At Pakistan's behest, Saudi Arabia, Niger and Turkey, as members of the OIC Contact Group on Kashmir, were co-sponsors of a draft which they tried to table in the First Committee of the current UN General Assembly. Pakistan was the most active in canvassing for support for the draft;

(b) Government took immediate steps to reiterate to all Governments our opposition to this draft; as a result, the co-sponsors were unable to muster enough support, and did not table the resolution;

(c), (d) & (e) Government continues to project India's views on the Kashmir issue to all Governments, including the co-sponsors of the draft.

World Bank Assistance for Roads

1765. SHRI CHITTA BASU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the State Government of West Bengal has submitted project proposals for renovating and repairing important roads of State;

(b) if so, the details thereof; and

(c) the response of the World Bank thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) and (c) Proposal for widening to 2-lanes including strengthening of about 13.80 kms. of State roads at a rough cost of Rs. 912 crores have been received and these are being examined for possible projection through Ministry of Finance for World Bank loan assistance.

Vadinar Port

1766. SHRI SHANKERSINH VAGHELA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Gujarat has approached the Union Government to delink the Vadinar Port, excluding the oil terminal from Kandla Port limit;

(b) if so, the details thereof;

(c) whether the Government have agreed to the proposal of the Government of Gujarat;

(d) if so, the time by which it is likely to be implemented; and

(e) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The Government of Gujarat has approached the Union Government for delinking Vadinar Port excluding the oil terminal, from the Major Port at Kandla.

(c) No, Sir.

(d) Does not arise.

(e) Due to the buoyant trend in oil traffic, the oil terminal at Vadinar is proposed to be expanded. The unutilised land area is required by the Kandla Port Trust for creating secondary facilities like godowns, oil storage towers etc. to cater to the increased traffic consequent to the expansion. Therefore, it is not possible to delink Vadinar from Kandla Port.

Setting up of Primary Health Centres

1767. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres set up in Orissa during the current plan period;

(b) whether there are several areas particularly the tribal areas in the State where adequate health care facilities are not available;

(c) if so, the steps taken to open more Primary Health Centres in the tribal areas;

(d) the guidelines issued in that direction to the State Government; and

(e) the reaction of the State Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) 58 Primary Health Centres have so far been established during 8th Five Year Plan period in Orissa.

(b) Yes, Sir.

(c) Primary Health Centres are opened under State Sector Minimum Needs Programme and there is paucity of funds.

(d) Special Guidelines have been issued to the States to set up at least 7.5% of their annual targets in tribal areas. The State Governments have also been advised to give further relaxation for setting up Primary Health Centres in case of tribal Hamlets which are 5 Kilometer away from available Health and Family Welfare delivery points. Differential population norms have been prescribed for setting up of PHCs in tribal areas as given below;

	Plains areas	Hilly/Tribal areas
One PHC	30,000	20,000

(e) State Government is following the guidelines provided.

Budget for ISM

1768. SHRI ASTBHUJA PRASAD SHUKLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the percentage of the Health budget earmarked for

the indigenous medicines systems including Unani, Homoeopathy and Ayurvedic;

(b) the budgetary provisions made for other systems of medicines; and

(c) the total number of registered Ayurvedic Medical Practitioners in the country as on date?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) Out of total Health budget of Rs. 1255 crores for 1994-95, 3.38% has been earmarked for the indigenous medicine systems including Unani, Homoeopathy and Ayurveda.

(c) The total number of registered Ayurvedic Medical Practitioners as per records of Central Council of India Medicine is over 4 lakhs.

WHO Guidelines on AIDS

1769. SHRI PRABHU DAYAL KATHERIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Health Organisation (WHO) has directed the Government to start surveillance Centres for the detection of AIDS; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) WHO does not give any direction. The Central Government have set up a comprehensive surveillance system.

Cochin Shipyard

1770. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the order position of ships and other vessels in Cochin Shipyard as on November 1, 1994; and

(b) the performance of the Cochin Shipyard during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The order book position of Cochin Shipyard Ltd. as on November 1, 1994 is as follows:

(i) One 86,000 DWT Crude Oil Tanker (Ship 009) for Shipping Corporation of India.

(ii) Three numbers 32 Tonne Bollard Pull Tugs— One for Tuticorin Port Trust and two for New Mangalore Port Trust.

(iii) Five numbers Patrol Boats for Fisheries Department of Govt. of Kerala.

(b) The relevant information is as follows:

Year	Turnover	Net Loss	(Rs. crores)
			Cash Profit
1991-92	48.90	14.92	7.09
1992-93	122.63	7.95	19.06
1993-94	67.54	1.98	25.89